


**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

CORAM: HON'BLE JANAB MOHAMMED AJMAL- MEMBER JUDICIAL

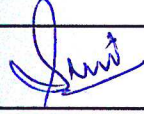
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) No.98/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) No.284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENTS(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
P. Suseela	Counsel at Financial Credit	9848470223	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
Suman Bijarnia	FCS	9703352322	

ORDER

Counsel for both the sides are present. Heard the Application in part. Post the matter on 12.03.2020 for further hearing.


MEMBER JUDICIAL

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